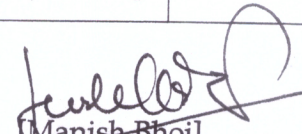


**INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA**  
**CONSTITUTION OF KOLKATA BENCHES FROM 19/05/2025 TO 22/05/2025**  
 [23/05/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

<b>"SMC" Bench (Hybrid)</b>	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.)	<b>Court Room No.1</b>
<b>"Patna (SMC)" Bench (Hybrid)</b>	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing after completion of "SMC" Bench)	<b>Court Room No.1</b>
<b>"Patna (Division)" Bench (Hybrid)</b>	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "B" Bench)	<b>Court Room No.1</b>
<b>"Cuttack" Bench (Hybrid)</b>	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "C" Bench)	<b>Court Room No.1</b>
<b>"B" Bench (Hybrid)</b>	Shri George Mathan, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	<b>Court Room No.2</b>
<b>"C" Bench (Hybrid)</b>	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "B" Bench)	<b>Court Room No.2</b>
<b>"Ranchi" Bench (Hybrid)</b>	Shri George Mathan, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 2.30 P.M.)	<b>Court Room No.2</b>
<b>"A" Bench (Hybrid)</b>	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)	<b>Court Room No.3</b>
<b>"D" Bench (Hybrid)</b>	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "A" Bench)	<b>Court Room No.3</b>
<b>"Guwahati" Bench (Hybrid)</b>	Shri Manomohan Das, Judicial Member & Shri Sanjay Awasthi, Accountant Member [Hybrid Court Hearing after completion of Patna (Division) Bench]	<b>Court Room No.4</b>

  
 [Manish Bhoi]  
 Assistant Registrar  
 09/05/2025